

IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL APPEAL (SJ) No.1530 of 2026

Arising Out of PS. Case No.-77 Year-2025 Thana- Araria Sangram District- Madhubani

Md. Gulnawaz @ Gulnawaz S/o- Mohammad Jakaulla @ Zakru @ Md. Jakaullah R/v- Nanaur Tole Piprauliya Ps- Rudrapur Dist- Madhubani

... .. Appellant/s

Versus

- 1. The State of Bihar Bihar
- 2. Shiv Kumar Chaupal S/o- Late Sita Ram Chaupal R/v- Arariya, W.No-11, Ps- Arariya Sangram Dist- Madhubani

... .. Respondent/s

Appearance :

For the Appellant/s : Mr.Mazharul Hassan
For the Respondent/s : Mr.Usha Kumari 1

CORAM: HONOURABLE MR. JUSTICE SANDEEP KUMAR
ORAL ORDER

2 11-05-2026 Heard the parties.

2. Issue notice to the opposite party no. 02 under registered cover with A/D as well as ordinary process for which requisites etc. must be filed within a week from today.

3. List this case after six weeks.

4. In the meantime, call for the legible photocopy of the entire/up-to-date case diary from the concerned Court below in connection with Araria Sangram P.S. Case No. 77 of 2025. Also call for the antecedent report of the petitioner.

(Sandeep Kumar, J)

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